SHRI MAHESWAR NAIK: May I know if any deep sea fishing is organised on the east coast?

MR. CHAIRMAN: The question relates to west coast. He has started asking about east coast.

राजघाट के समीप स्थित गांव डेरी किशनचंद में नागरिक सुख-सुविधाओं का प्रबन्ध

*८०. श्री नवाब सिंह चौहान : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दोनों नई व पुरानी दिल्ली की म्यूनिसिपैल्टियां राजघाट के समीप स्थित गांव डेरी किशनचंद की देख भाल करने तथा वहां नागरिक सुख-सुविधायें देने में आनाकानी कर रही हैं; यदि ऐसा है, तो सरकार ने इस सम्बन्ध में क्या कार्यवाही की है; और

(ख) यह गांव कब से बना है और यह किस की सीमा में आता है ?

t [PROVISION OF CIVIC AMENITIES IN VILLAGE DERI KISHEN CHAND NEAR RAJGHAT

*80. SHRI NAWAB SINGH CHAU-HAN: Will the Minister lor HEALTH be pleased to state:

(a) whether it is a fact that both Delhi and New Delhi Municipalities are reluctant to look after and provide civic amenities in the village of Deri Kishen Chand situated near Rajghat; if so, what steps Government have taken in this matter; and

(b) since when this village came into existence and under whose jurisdiction it falls?]

स्वास्थ्य मंत्री (श्री डो० पी० करमरकर) : (क) यह क्षेत्र दिल्ली और नई दिल्ली की म्यूनिसिपैलिटियों के अधिकार-क्षेत्र से बाहर होने के कारण दिल्ली जिला बोर्ड इस विषय में आवश्यक कार्यवाही कर रहा है और उसे इस सम्बन्ध में शीघ्रता करने को कहा गया है ।

(ख) विभाजन के तुरन्त बाद ही यह गांव बसा और यह दिल्ली जिला बोर्ड के अधिकार-क्षेत्र में आता है ।

f[THE MINISTER FOR HEALTH (SHRI D. P. KARMARKAR): (a) As this area falls outside the jurisdiction of Delhi and New Delhi Municipalities, the Delhi District Board is taking necessary action in the matter and they have been asked to expedite.

(b) The village sprang up soon after partition and falls within the jurisdiction of Delhi District Board.]

श्री नवाब सिंह चौहान : क्या उस समय से जब से कि यह गांव जिला बोर्ड के अधिकार क्षेत्र में आया, तब से जिला बोर्ड ने इस मामले में सीधे पहुंचने की कोशिश नहीं की ?

श्री डो० पी० करमरकर : कोशिश नहीं की इस वजह से कि उनके पास पैसा काफी नहीं था ।

श्री नवाब सिंह चौहान : क्या यह जिम्मेदारी निश्चित कर दी गई थी कि यह चीज जिला बोर्ड की है । क्या इस सम्बन्ध में दोनों म्युनिसिपैलिटियों में आपस में लिखा-पढ़ी नहीं हुई ?

श्री डो० पी० करमरकर : लिखापढ़ी तो हुई, लेकिन झगड़ा कुछ नहीं था ।

श्रीमती सावित्री निगम : क्या यह सच है कि बरसात के दिनों में यह गांव पानी से बिलकुल भर जाता है और लोगों को अक्सर वहां से हटना पड़ता है ?

श्री डो० पी० करमरकर : सब तो नहीं भर जाता है, लेकिन यह ठीक है कि कोई भाग भर जाता है ।

दिल्ली में बिना लाइसेंस की टैक्सियों की जांच पड़ताल

*८१. श्री नवाब सिंह चौहान : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

tEnglish translation.

(क) पिछले दो मास में संघ राज्य क्षेत्र दिल्ली में कितनी टैक्सियों को बिना लाइसेंस के ड्राइवरों द्वारा चलाते हुए पकड़ा गया;

(ख) क्या कुल टैक्सियों की जांच पड़ताल कर ली गई थी और यदि नहीं, तो इस बारे में सरकार द्वारा क्या कदम उठाये जा रहे हैं; और

(ग) कितनी टैक्सियों की जांच पड़ताल की गई और कितने टैक्सी-ड्राइवर बिना लाइसेंस के पाये गये ?

t [CHECK-UP OF UNLICENSED TAXIS IN DELHI

*81. SHRI NAWAB SINGH CHAU-HAN: Will the Minister for TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) the number of taxis which were found being driven by unlicensed drivers in the Union Territory of Delhi during the last two months;

(b) whether all the taxis were checked and if not, what steps are being taken by Government in this matter; and

(c) how many taxis were checked and how many taxi-drivers were found without licence?]

परिवहन तथा संचार मंत्रालय के राज्य मंत्री (श्री राज बहादुर) : (क) २०५ ।

(ख) और (ग). १९५७, मार्च और अप्रैल में ६३१ टैक्सियों की जांच पड़ताल की गई थी । इनमें से २०५ टैक्सियां ऐसी थीं जो अनधिकृत (unauthorised) ड्राइवरों द्वारा चलाई गईं ।

किसी नियत किये गये समय पर सभी टैक्सियों की जांच पड़ताल करना नामुमकिन है इसलिए खास खास स्थानों पर आकस्मिक जांच पड़ताल का तरीका अख्तियार किया गया, जिसमें कामयाबी हुई और जिन्हें नियम का उल्लंघन करते हुए पाया जाता है उनके खिलाफ कानूनी कार्यवाही की जाती है ।

[THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR) : (a) 205.

(b) and (c). During March and April 1957 631 taxis were checked. Of these 205 were found to be driven by unauthorised drivers.

As it is impossible to check all taxis simultaneously at any given moment, the method of surprise checks at strategic rx>int is resorted to with success and those found violating the rules are prosecuted.]

श्री नवाब सिंह चौहान : जैसा कि उत्तर से मालूम पड़ता है, चैकिंग करने पर टैक्सियों के ड्राइवरों में भारी तादाद बगैर लाइसेंस के गाड़ी चलाने वालों की पायी गई, तो क्या सरकार यह जरूरी नहीं समझती है कि किसी तरीके से टैक्सियों की इस प्रकार से जांच की जाय कि जिससे मालूम पड़ जाय कि कौन लोग बगैर लाइसेंस के चला रहे हैं ?

श्री राज बहादुर : मैंने निवेदन किया है कि एक समय में सब टैक्सियों की जांच करना असम्भव सी बात है । इसलिए जहां जहां खास खास स्थानों पर की जा सकती थी वहां की गयी । यह भी दुरुस्त है कि उनकी जांच होनी चाहिए ।

SHRI M. VALIULLA: May I know how many taxis were checked?

SHRI RAJ BAHADUR: 631.

DR. P. C. MITRA: May I know what action has been taken against the unauthorised drivers?

SHRI RAJ BAHADUR: They have been prosecuted in court of law.

DR. SHRIMATI SEETA PARMA-NAND: It was said by the Hon. Minister that it is impossible to check all of them at one time. May I know what is the total number of taxis?

SHRI RAJ BAHADUR: 1,300 taxis.

fEnglish translation.

SHRI B. K. MUKERJEE: IS it a fact that a large amount is required by these taxis to obtain a license and. if so, what is the amount involved not provided in the law?

SHRI RAJ BAHADUR: According to the Motor Vehicles Act of 1939, the powers for the registration and licensing of these taxis are delegated by the Central Government to the Chief Commissioner and Lieutenant Governor in the case- of Union territories.

SHRI AMOLAKH CHAND: May I know the number of taxis plying in the city of Delhi and also the number of private motor cars run as taxis?

SHRI RAJ BAHADUR: I have got the number of vehicles or cabs registered as taxis. The number is 1,300. The number of such cars as are plying as taxis, I should say, clandestinely or without any valid permit or license cannot be given because, if it were known, they could be prosecuted and brought to book.

SHRI B. K. MUKERJEE: May I know if it is within the power of the Central Government to draw the attention of the local authorities to making it easy for people to obtain licenses?

SHRI RAJ BAHADUR: I take note of the desire expressed by the hon. Member. But the fact remains that unless specific cases are pointed out where difficulty or inconvenience has been found, it will be for the State transport authorities concerned to deal with the question.

SHRI MAHESWAR NAIK: May I know if any periodical check is made in respect of the number of private cars running as taxis?

SHRI RAJ BAHADUR: Such checks are made and if they are found to be running without proper authorisation, they are prosecuted. There are four requirements involved in this matter. Firstly, the cab should be registered as all cars are. Secondly, it should be registered as a taxi. Thirdly, the driver who is driving it should have a valid license for driving. Fourthly, there should be a valid authority for driving a taxi. These four formalities have to be complied with before one can drive a taxi.

DR. SHRIMATI SEETA PARMA-NAND: Does the hon. Minister mean when he says that it is not possible to check all the taxis, but has he had at least on one single day checked the taxis standing at all stands in Delhi?

SHRI RAJ BAHADUR: That is what 1 said. It is not possible because all the taxis may not be on the stand at one and the same time. They might be at different places, they might be plying somewhere.

SHRI K. S. HEGDE: Has the police got a list known as "black list" showing private taxis? If so, what is their number?

SHRI RAJ BAHADUR: I am not aware of a "black list".

DR. D. H. VARIAVA: May I know how many cars, both private and taxis, are registered, that is the total number of cars that are running in Delhi?

SHRI RAJ BAHADUR: For the total number of motor cars, I require separate notice. I cannot give you that now.

MR. CHAIRMAN: He wants notice for that question.

SHRI JASWANT SINGH: Since the abuse of license by drivers is prevalent to such a large extent, what other steps, apart from punishment of those who are driving the taxis, are being taken to stop this abuse?

SHRI RAJ BAHADUR: As I said, Sir, there were four formalities which were required to be fulfilled. Three were satisfied in the case of these. The fourth is the formality that they were not authorised to ply taxis although they were drivers. That was

the only breach referred to, and we I shall take adequate steps in that direction.

SHRI SONUSING DHANSING PATIL: May I know, Sir, whether the Government feels the necessity of amending the Motor Vehicles Act in view of the increasing clandestine operations of these taxis, so as to check them?

SHRI RAJ BAHADUR: It is a suggestion for action.

रेडियो फोटो सर्विस

*८२. **श्री नवाब सिंह चौहान** : क्या **परिवहन तथा संचार** मंत्री यह बताने की कृपा करेंगे कि :

(क) रेडियो फोटो सर्विस के द्वारा पिछले वर्षों में भारत में कितने फोटो आये और भारत से कितने भेजे गये; और

(ख) इससे प्राप्त होने वाली राशि का बटवारा भारत तथा दूसरे देशों के बीच किस प्रकार किया जाता है ?

f [RADIO PHOTO SERVICE

*82. SHRI NAWAB SINGH CHAUHAN: Will the Minister for TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) the number of photos transmitted to and from India through the Radio Photo Service during the past years; and

(b) the manner in which the amount received on this account is distributed among India and other countries?]

परिवहन तथा संचार मंत्रालय के राज्य मंत्री (श्री हुमायूं कबीर) : (क) और (ख) सभा के पटल पर एक विवरण-पत्र पेश किया जाता है । (देखिये परिशिष्ट १७, अनुपत्र संख्या १६.)

f[THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI HUMAYXJN KABIR) : (a) and (b). A statement is laid on the Table of the Sabha. (See Appendix XVII, Annexure No. 16)]

श्री नवाब सिंह चौहान : रेडियो फोटो सर्विस से किन किन देशों के साथ भारत का सम्बन्ध है ? यह किन किन देशों के साथ चालू है ?

श्री हुमायूं कबीर : बहुत देशों से है । ७ या ८ मुल्कों के साथ डायरेक्ट चालू है और बाकी बहुत मुल्कों को लन्दन के ज़रिए भेजी जाती है ।

श्री नवाब सिंह चौहान : यह सर्विस यहां से किन किन स्थानों से भेजी जाती है और क्या सरकारी या गैर सरकारी लोग उसका चार्ज दे करके भेज सकते हैं ?

श्री हुमायूं कबीर : सरकारी या गैर सरकारी आदमी इसको चार्ज दे करके भेज सकते हैं और इसके लिये दूसरे-दूसरे किस्म के रेट्स हैं ।

श्री नवाब सिंह चौहान : किन किन स्थानों से यह भेजी जाती है ?

श्री हुमायूं कबीर : यह यहां से डाइरेक्ट भेजी जाती है :

यूनाइटेड किंगडम, यूनाइटेड स्टेट्स आफ अमेरीका, यू० एस० एस० आर०, चीन, जापान, फ्रांस, पोलैंड . . .

श्री नवाब सिंह चौहान : यहां इंडिया में कहां से भेजी जाती है ?

SHRI HUMAYUN KABIR: Delhi and Bombay, as far as I am aware.

INTERNATIONAL RED CROSS CONFERENCE

*83. SHRI M. VALIULLA: Will the Minister for HEALTH be pleased to state whether the International Red

fEnglish translation.